

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:258
ANSWERED ON:23.02.2011
CENTRALIZED EXAM
Gandhi Shri Feroze Varun

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to start centralised exam for aspiring teachers;
- (b) if so, the details thereof;
- (c) whether several State Governments are opposed to the Union Government's plan to start centralised exam for aspiring teachers;and
- (d) if so, the details thereof and the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): In pursuance of Section 23(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the National Council for Teacher Education (NCTE) has laid down the minimum qualification for a person to be eligible for appointment as a teacher in schools vide its Notification dated 23rd August, 2010. One of the essential qualifications specified in the Notification is that a person has to pass a Teacher Eligibility Test (TET). The TET will be conducted by the appropriate Government (Central Government and State Government) in accordance with guidelines framed by the NCTE for the purpose.

(c) & (d): The Government has not received any representation opposing the conduct of TET by appropriate Governments.